JULY 26, 1974 P. M B. & R. 248 Comm. Report

Bills Introduced

14.03 hrs.

DELHI SIKH GURDWARAS (AM-EMDMENT) BILL*

247 Delhi Sikh Gurd-

waras (Amdt.) Bili

P. M. B. & R. Comm. Report

THE MINISTER OF HOME AF-FAIRS (SHRI UMA SHANKAR DIK-SHIT): Sir, I beg to move for leave to introduce a Bill to amend the Delhi Sikh Gurdwaras Act, 1971.

MR. CHAIRMAN: The question is:

"That leave be granted to introdue a Bill to amend the Sikh Gurdwaras Act. 1971."

The motion was adopted.

SHRI UMA SHANKAR DIKSHIT: I introduce the Bill.

MR. CHAIRMAN: The House will adjourn now and meet again at 3 O' Cock.

14.05 hrs.

(The Lok Sabha adjourned for lunch till Fifteen of the Clock)

The Lok Sabha adjourned or lunch lunch at two minutes past Fifteen of the Clock

[MR. DEPUTY-SPEAKER in the Chair]

COMMITTEE ON PRIVATE BERS' BILLS AND RESOLUTIONS

FORTY-SECOND REPORT

SHRI C. K. CHANDRAPPAN: Tellicherry): I beg to move:

"That this House do agree with the Forty-second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 24th July, 1974."

DEPUTY-SPEAKER: The MR. question is:

"That this House do agree with the Forty-second Report of Committee on Private Members' Bills and Resolutions presented to the House on the 24th July, 1974."

The motion was adopted.

TRADE UNIONS (AMENDMENT) BILL.

15.03 hrs.

SHRI P. M. MEHTA (Bhavnagar): I beg to move for leave to introduce a Bill further to amend the Trade Unions Act, 1926.

DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce Bill further to smend the Trade Unions Act, 1926."

The motion was adopted.

SHRI P. M. MEHTA: Sir, I introduce the Bill.

PAYMENT OF GRATUITY (AMEND-MENT) BILL*

SHRI P. M. MEHTA (Bhavnagar): I beg to move for leave to introduce a Bill further to amend the Payment of Gratuity Act, 1972.

MR DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Payment of Gratuity Ac., 1972".

The motion was adopted.

SHRI P. M. MEHTA: Sir, I introduce the Bill,

EMPLOYEES PROVIDENT FUNDS AND FAMILY PENSION FUND

(AMENDMENT) BILL*

SHRIT. M. MEHTA (Bhavnagar): beg to move for leave to introduce Bill further to amend the Employees' Providend Funds and Family Pension Fund Act. 1952.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Employees' Provident Funds and Family Pension Fund Act, 1952."

The motion was adopted.

SHRI P. M. MEHTA: Sir, I troduce the Bill.

India Extraordinary Part II, section 2, dated *Published in Gazette of 26-7-74.